

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:1954
ANSWERED ON:01.12.2009
PRESS AND REGISTRATION OF BOOKS ACT
Shekhar Shri Neeraj

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) Whether in view of the inadequacies in the Press and Registration of Books (PRB) Act, 1867, the Government proposes to amend it;
- (b) if so, the details thereof;
- (c) whether the proposed amendments would enable the Act to effectively deal with the issues concerning the print media including emerging digital media;
- (d) if so, the details thereof, and
- (e) the time by which the said Act is likely to be amended?

Answer

THE MINISTER OF STATE FOR INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a) to (d) Yes, Sir. The amendments are at draft stage.

(e) The amendments to the Act require extensive consultation with various stakeholders, hence timeframe cannot be specified at present.